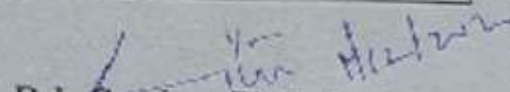


**In the court of the Principal Senior Civil Judge,  
Bangalore Rural District, Bangalore,  
the following cases are posted on  
02-12-2020**

| <b>Morning Session</b><br>11 am to 2 pm  | <b>Afternoon Session</b><br>3 pm to 5.45pm  |
|--|---|
| <p><b><u>Evidence</u></b></p> <ol style="list-style-type: none"> <li>1. O.S. 824/2012</li> <li>2. O.S. 484/2013</li> <li>3. O.S. 1674/2013</li> <li>4. O.S. 1837/2013</li> <li>5. O.S. 891/2014</li> <li>6. O.S. 990/2014</li> <li>7. O.S. 1036/2014</li> <li>8. O.S. 1143/2014</li> <li>9. O.S. 576/2015</li> <li>10. O.S. 1657/2015</li> <li>11. R.A. 112/2015</li> <li>12. O.S. 1687/2015</li> <li>13. O.S. 1652/2017</li> <li>14. O.S. 688/2018</li> <li>15. O.S. 1578/2018</li> </ol> <p><b><u>Arguments</u></b></p> <ol style="list-style-type: none"> <li>16. O.S. 1258/2011</li> </ol> <p><b><u>ADR</u></b></p> <ol style="list-style-type: none"> <li>17. O.S. 231/2012</li> <li>18. O.S. 1631/2013</li> <li>19. O.S. 157/2014</li> <li>20. O.S. 1267/2018</li> <li>21. O.S. 38/2020</li> </ol> | <p><b><u>Hearing</u></b></p> <ol style="list-style-type: none"> <li>22. O.S. 28/2012</li> <li>23. O.S. 20/2014</li> <li>24. O.S. 937/2014</li> <li>25. O.S. 1222/2014</li> <li>26. O.S. 1041/2017</li> <li>27. O.S. 991/2018</li> <li>28. O.S. 36/2019</li> <li>29. R.A. 15/2019</li> <li>30. O.S.966/2019</li> <li>31. O.S.970/2020</li> <li>32. M.A.67/2020</li> </ol> <p><b><u>Appearance of Party</u></b></p> <ol style="list-style-type: none"> <li>33.M.C.48/2020</li> </ol> <p><b><u>Orders</u></b></p> <ol style="list-style-type: none"> <li>34.O.S. 262/2020</li> </ol> |

  
 Prl. Senior Civil Judge,  
 Bengaluru (R) Dist., Bengaluru

Note: Other Cases are adjourned in the CIS

|    |                  | Agaminta    | P.H.V.          |          |
|----|------------------|-------------|-----------------|----------|
| 20 | P and BC 13/2010 |             |                 |          |
| 21 | R.A.61/2001      | Argumentasi | I B. Bhusali    |          |
| 22 | OM 93M/2010      | Uphatara    | H. B. Bhusali   | M. B. B. |
| 23 | OM 19M/2013      | Uphatara    | Kanaka Gunda    |          |
| 24 | OM 33M/2013      | Evidence    | B. Siddaramanah | D. M. G. |

1  
In the Court of 1<sup>st</sup> Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

**Cause List**

**20 + 20 Cases listed for Hearing on 02.12.2020**

**MORNING SESSION**

| Sl. No | Case Nos.      | Stage    | Advocate             |                      |
|--------|----------------|----------|----------------------|----------------------|
|        |                |          | Plaintiff's Advocate | Defendant's Advocate |
| 1      | OS 467/2020    |          | S D                  |                      |
| 2      | O.S. 2060/2014 | Evidence | Sridhar N            | A K                  |
| 3      | OS 2130/2014   | Evidence | Rajaram              | N M                  |
| 4      | Misc 11/2015   | Evidence | V B S                | S V L                |
| 5      | O.S. 627/2015  | Evidence | Vinay T R            | H K K                |
| 6      | OS 690/2015    | Evidence | M R V                | S Y                  |
| 7      | OS 1045/2015   | Evidence | N R Jagadeeswara     | S G                  |
| 8      | OS 1046/2015   | Evidence | N R Jagadeeswara     | S G                  |
| 9      | OS 1048/2015   | Evidence | N R Jagadeeswara     | S G                  |
| 10     | OS 1049/2015   | Evidence | N R Jagadeeswara     | S G                  |
| 11     | OS 1050/2015   | Evidence | N R Jagadeeswara     | S G                  |
| 12     | Misc 52/2015   | Evidence | K T D                | D S                  |
| 13     | OS 27/2017     | Evidence |                      |                      |
| 14     | M C 9/2017     | Evidence | M Venkataswamy       | exparte              |
| 15     | Misc 31/2017   | Evidence |                      |                      |
| 16     | OS 571/2017    | Evidence | Vijayakumar C        | A R                  |
| 17     | OS 1525/2013   | Evidence | T S C                | S P                  |
| 18     | OS 1691/2018   | Evidence | Manivanan            | M S N                |
| 19     | OS 366/2019    | Evidence | Nagaraj              | exparte              |

3  
AFTER: NOORJESION

| S/No | Cases Nos.     | Stage      | Plaintiff Advocate  | Advocate | Defendant Advocate |
|------|----------------|------------|---------------------|----------|--------------------|
| 1    | RA 118/2010    | Notice     | H Bhaskara          |          |                    |
| 2    | OS 1053/2020   | Hearing    | D S Harisha         |          |                    |
| 3    | OS 1118/2020   | Hearing    | D A Sudhakar        |          | M G G              |
| 4    | OS 1539/2015   | Hearing    | Mohamed Aza         |          | separate           |
| 5    | OS 627/2018    | Hearing    | A Shivaram          |          | separate           |
| 6    | OS 404/2017    | Hearing    | Amaliah Hegde       |          |                    |
| 7    | OS 514/2017    | Arguments  | Ravi H S            |          |                    |
| 8    | OS 727/2018    | Hearing    | J V Chandrasekhar   |          |                    |
| 9    | OS 1564/2004   | Hearing    | Kumar & Kumar       |          | G H                |
| 10   | M V C 104/2015 | Hearing    | V. Laxminarayana    |          |                    |
| 11   | OS 1241/2009   | Judgment   | J S Dinesh          |          |                    |
| 12   | OS 1554/2018   | Judgment   | M S H               |          |                    |
| 13   | RA 9/2013      | Objections | K Shivashankar      |          | K G G              |
| 14   | RA 51/2015     | Objection  | M V Chandrasekhara  |          | J P                |
| 15   | OS 432/2018    | Objection  | S Venkatesh Shastry |          | S R                |
| 16   | OS 1835/2018   | Objection  | G Manivittan        |          | B N S              |
| 17   | OS 1148/2019   | Objection  | Kalyan R            |          | R M                |

Note: Other cases are adjourned as per CIS.

*[Signature]*  
1 Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

**List of cases posted on 02.12.2020 on S.O.P basis in the  
court of II Addl. Senior Civil Judge, Bengaluru Rural  
District, Bengaluru.**

| Morning Session |              |         |    |              |                   |
|-----------------|--------------|---------|----|--------------|-------------------|
| 01              | OS.197/2010  | Summons | 15 | OS.225/2019  | Hearing           |
| 02              | OS.1215/2013 | Summons | 16 | MC.224/2019  | Hearing           |
| 03              | OS.33/2016   | Summons | 17 | ECA.3/2016   | Summons           |
| 04              | OS.689/2016  | Summons | 18 | OS.1402/2016 | Summons           |
| 05              | OS.696/2016  | Summons | 19 | OS.1574/2016 | Summons           |
| 06              | OS.697/2016  | Summons | 20 | OS.1575/2016 | Summons           |
| 07              | OS.699/2016  | Summons | 21 | OS.1055/2017 | Written statement |
| 08              | OS.700/2016  | Summons | 22 | OS.979/2010  | Evidence          |
| 09              | OS.415/2003  | Hearing | 23 | OS.787/2013  | Evidence          |
| 10              | OS.1220/2011 | Hearing | 24 | OS.1275/2013 | Evidence          |
| 11              | RA.72/2013   | Hearing | 25 | Misc.94/2016 | Evidence          |
| 12              | MA.22/2016   | Hearing | 26 | OS.1465/2017 | Evidence          |
| 13              | OS.1002/2017 | Hearing | 27 | OS.387/2019  | Evidence          |
| 14              | EX.4/2018    | Hearing | 28 | OS.1739/2016 | Evidence          |

| Afternoon Session |               |           |  |  |  |
|-------------------|---------------|-----------|--|--|--|
| 29                | Misc.107/2016 | Arguments |  |  |  |
| 30                | OS.1829/2016  | Arguments |  |  |  |
| 31                | OS.33/2018    | Arguments |  |  |  |
| 32                | OS.479/2019   | Judgment  |  |  |  |
| 33                | OS.1084/2020  | Orders    |  |  |  |

**Note:** Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

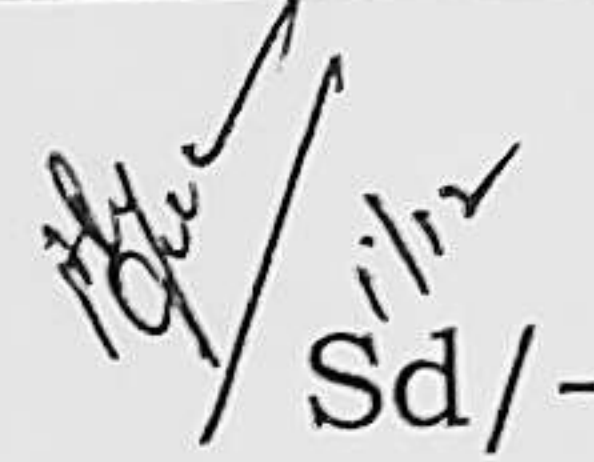
sd/-

II Addl. Senior Civil Judge,  
Bengaluru (R) District, Bengaluru.



In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **02.12.2020**  
CIVIL CASES

| MORNING SESSION   | AFTERNOON SESSION   |
|---|---|
| <p><b><u>EVIDENCE</u></b></p> <p>1) OS. 1023/2004<br/>2) OS. 891/2005<br/>3) OS. 942/2005<br/>4) OS. 178/2006<br/>5) OS. 2846/2006<br/>6) OS. 872/2008<br/>7) OS. 1934/2015<br/>8) OS. 1975/2015<br/>9) OS. 792/2019</p> <p><b><u>HEARING</u></b></p> <p>10) OS. 663/2011<br/>11) OS. 78/2012<br/>12) OS. 299/2012<br/>13) OS. 1179/2012<br/>14) OS. 644/2014<br/>15) OS. 48/2017</p> | <p><b><u>HEARING</u></b></p> <p>16) OS. 97/2019<br/>17) OS. 170/2020<br/>18) OS. 683/2020<br/>19) OS. 1142/2020<br/>20) OS. 1170/2020<br/>21) OS. 1178/2020</p> <p><b><u>ARGUMENTS</u></b></p> <p>22) OS. 1746/2006<br/>23) OS. 2622/2006<br/>24) MA. 57/2012<br/>25) RA. 52/2014<br/>26) OS. 1778/2014<br/>27) OS. 1966/2015<br/>28) Misc. 41/2016</p> <p><b><u>OBJECTIONS</u></b></p> <p>29) OS. 718/2014<br/>30) OS. 1765/2018</p> |

  
Sd/-

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.



**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
02.12.2020**

| <b>Morning Session<br/>11 am to 2 pm</b>   | <b>Afternoon Session<br/>2.45 pm to 5.00 pm</b>   |
|--|---|
| <b>Arguments</b>   | <b>Arguments</b>  |
| <b>To hear on IAs</b><br>1. O.S.267/2020<br>2. Misc90/2012<br>3. O.S. 763/2020<br>4. O.S.531/2013<br>5. O.S.124/2011<br>6. O.S.1006/2015<br>7.O.S.303/2018<br>8.O.S.858/2017<br>9.O.S.843/2012 | <b>To hear on IAs</b><br>1.O.S.841/2010<br>2.O.S.987/2009<br>3. O.S.356/2013<br>4. O.S.682/2010<br>5.O.S.746/2012<br>6.O.S.1079/2020<br>7.O.S.1647/2017 |
| <b>Evidence</b>  | <b>Evidence</b>   |
| 1. O.S.1006/2019<br>2. O.S.845/2018<br>3.O.S.697/2017<br>4.O.S.571/2010<br>5.O.S.1314/2013<br>6.O.S.1422/2012  |   |

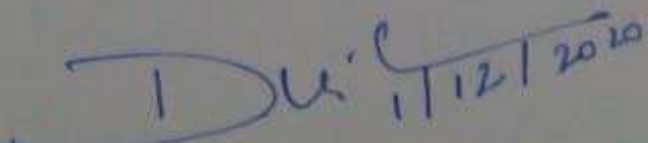
Sd/-

**IV ASCJ     01.12.2020**  
Bengaluru Rural District, Bengaluru.

**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru**  
**Rural District, Bengaluru.**

**Cause list Dated 02.12.2020**

| <b><u>Morning Session</u></b>   | <b><u>After Noon Session</u></b>  |
|---|---|
| <b><u>Hearing</u></b><br>1) OS. 1072/2007<br>2) OS. 519/2020  | <b><u>Hearing</u></b><br>1) MVC. 393/2015   |
| <b><u>Evidence</u></b><br>3) OS. 1668/2006<br>4) OS. 1748/2006<br>5) OS. 402/2007<br>6) OS. 491/2011<br>7) OS. 1080/2011<br>8) OS. 1090/2012  | <b><u>Arguments</u></b><br>2) OS. 988/2015<br>3) RA. 47/2016<br>4) OS. 920/2016<br>5) OS. 984/2016  |
| <b><u>Arguments</u></b><br>9) OS. 1549/2006<br>10) OS. 1895/2006<br>11) OS. 2172/2006<br>12) OS. 121/2008   | <b><u>Pre conciliation for E Lok Adalath</u></b><br>6) OS. 41/2016<br>7) OS. 130/2016<br>8) OS. 379/2016<br>9) OS. 405/2016<br>10) OS. 413/2016<br>11) OS. 427/2016<br>12) OS. 467/2016<br>13) OS. 509/2016<br>14) OS. 533/2016<br>15) OS. 557/2016<br>16) OS. 566/2016<br>17) OS. 701/2016<br>18) OS. 740/2016<br>19) OS. 747/2016<br>20) OS. 758/2016 |
| <b><u>Pre conciliation for E Lok Adalath</u></b><br>13) OS. 2265/2006<br>14) OS. 76/2008<br>15) OS. 1461/2011<br>16) OS. 215/2016<br>17) OS. 1335/2016<br>18) OS. 1821/2015<br>19) OS. 1981/2015<br>20) OS. 2022/2015 |   |

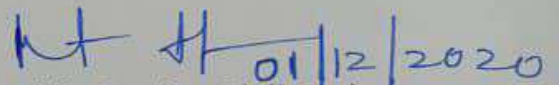
  
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.



**In The Court Of VI Addl. Senior Civil Judge, Bengaluru  
Rural District, Bengaluru the following cases are posted on  
02.12.2020**

| Morning Session |                |            | After Noon session |                |           |
|-----------------|----------------|------------|--------------------|----------------|-----------|
| Sl. No.         | Case No.       | Stage      | Sl. No.            | Case No.       | Stage     |
| 1               | O.S.428/2007   | Summons    | 1                  | O.S. 1035/2007 | Hearing   |
| 2               | O.S. 603/2017  | Summons    | 2                  | O.S. 2047/2008 | Hearing   |
| 3               | O.S. 706/2020  | Summons    | 3                  | O.S. 1262/2009 | Hearing   |
| 4               | O.S. 675/2007  | Hearing    | 4                  | O.S. 1048/2014 | Hearing   |
| 5               | M.A. 66/2020   | Hearing    | 5                  | O.S. 1756/2015 | Hearing   |
| 6               | O.S. 1270/2020 | Hearing    | 6                  | O.S. 1555/2016 | Hearing   |
| 7               | O.S. 50/2012   | Evidence   | 7                  | O.S. 1288/2020 | Hearing   |
| 8               | O.S. 1776/2014 | Evidence   | 8                  | O.S. 1294/2020 | Hearing   |
| 9               | M.C. 59/2017   | Evidence   | 9                  | O.S. 783/2014  | Issues    |
| 10              | MISC. 53/2017  | Evidence   | 10                 | O.S. 1235/2014 | Issues    |
| 11              | O.S. 2141/2006 | Evidence   | 11                 | O.S. 1410/2016 | Issues    |
| 12              | O.S. 543/2009  | Evidence   | 12                 | O.S. 1531/2016 | Issues    |
| 13              | O.S. 1304/2006 | Evidence   | 13                 | O.S. 1789/2016 | Issues    |
| 14              | O.S. 625/2014  | Evidence   | 14                 | O.S. 395/2014  | Arguments |
| 15              | O.S. 99/20144  | Arguments  | 15                 | O.S. 453/2014  | Arguments |
| 16              | O.S. 131/2014  | Arguments  | 16                 | O.S. 454/2014  | Arguments |
| 17              | O.S. 201/2014  | Arguments  | 17                 | O.S. 455/2014  | Arguments |
| 18              | O.S. 393/2014  | Arguments  | 18                 | O.S. 464/2014  | Arguments |
| 19              | O.S. 394/2014  | Arguments  | 19                 | O.S. 465/2014  | Arguments |
| 20              | O.S. 1081/2020 | Objections | 20                 | O.S. 841/2014  | Orders    |

Date : 02.12.2020  
Place : Bengaluru

  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 02.12.2020 are adjourned in the CIS, as per SOP.